- *59. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the State-wise/Union Territory-wise details of the districts affected by Maoist/ Naxal terror organisations in the country;
- (b) the State/UT-wise details of the casualties of security personnel and civilians that have been reported in the last three years and the number of Left Wing Extremists (LWE) who have been captured or killed; and
 - (c) the steps Government has taken or proposes to take to address this issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Some overground/underground activities of LWE groups were reported from 182 districts of 20 State/Union Territories in 2013. The State-wise/Union Territory-wise details of the districts which witnessed Maoists/Naxal activities is given in Statement-I (*See* below). However, out of the 182 districts, only 76 districts (shown as bold in the annexure) witnessed LWE violence.

- (b) The State/Union Territory-wise details of the casualties of security force personnel and civilians and the number of Left Wing Extremists captured or killed in India during the last three years is given in Statement-II (*See* below).
- (c) The Central Government has a four pronged strategy to tackle LWE menace Security related Measures; Development= related Measures; Ensuring Rights and Entitlements of local communities and public perception Management, wherein it supplements the efforts of the State Governments.

In security related interventions, apart from directly deploying Central Armed Police Forces (CAPFs), the Government of India provides assistance for capacity building of the States through schemes like the Security Related Expenditure (SRE) Scheme, the Special Infrastructure Scheme (SIS), the Construction/Strengthening of Fortified Police Stations Scheme etc. In addition, other security related interventions include providing helicopters to States, setting up of Counter Insurgency and Anti Terrorism (CIAT) schools, assistance to raise India Reserve Battalions (IRB), modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme) etc.

On the development front, the Central Government is implementing special schemes for LWE affected areas like the Additional Central Assistance (ACA) Scheme (in place of old Integrated Action Plan), the Road Requirement Plan-I (RRP-I) etc.

To ensure Rights and Entitlements of local communities, the Central Government has enacted the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 to recognise and vest the forest rights and occupation in forest

land in forest dwelling Scheduled Tribes and other traditional forest dwellers, who have been residing in such forests for generations, but whose rights could not be recorded. The Rules were notified on 1.01.2008 and have been further amended on 6.09.2012 to ensure better implementation. The Ministry of Tribal Affairs have also issued comprehensive guidelines on 12.07.2012 on issues relating to implementation of the Act. Special attention is given so that the implementation of this Act is effectively undertaken in the States, so that its aims and objects are fully achieved.

Under Public Perception Management, the Central Government is implementing the Media Plan to convey the Government's view to the people through the Media.

It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance are the effective instrumentalities to combat LWE insurgency in the long-term.

Statement-I
List of the districts with LWE activities/violence-2013

S1.		Name of Districts	S1.		Name of Districts
No.		(Activities/violence affected)	No.		(Activities/violence affected)
1.	Andhra Pradesh	Khammam	16.		Sonitpur
2.		Visakhapatnam	17.		Tinsukia
3.		Adilabad	18.	Bihar	Arwal
4.		East Godavari	19.		Aurangabad
5.		Hyderabad	20.		Begusarai
6.		Karimnagar	21.		Bhojpur
7.		Nalgonda	22.		East Champarn
8.		Prakasam	23.		Gaya
9.		Srikakulam	24.		Gopalganj
10.		Vizianagaram	25.		Jamui
11.		Warangal			
12.	Arunachal	Lohit	26.		Jehanabad
	Pradesh		27.		Lakhisarai
13.	Assam	Dibrugarh	28.		Munger
14.		Golaghat	29.		Muzaffarpur
15.		Kamrup	30.		Nalanda

<u></u>	N CDistrict	CI		NI CDistricts
SI. No.	Name of Districts (Activities/violence affected)	Sl. No.		Name of Districts (Activities/violence affected)
31.	Patna	57.		Narayanpur
32.	Rohtas	58.		Raigarh
33.	Saran	59.		Rajnandgaon
34.	Sheohar	60.		Sukma
35.	Sitamarhi	61.		Bilaspur
36.	Vaishali	62.		Balrampur
37.	Araria	63.		Durg
38.	Bhagalpur	64.		Mahasamund
39.	Banka	65.		Raipur
40.	Darbhanga	66. 67.		Surajpur
41.	Kaimur			Surguja
42.	Khagaria	68.	Delhi	North District
43.	Nawada	69.		Outer District
44.	Saharsa	70.		North East District
45.	Siwan	71.		New Delhi
46.	West Champaran	72.		East District
47. Chhattisgarh	Balod	73.		South District
48.	Bastar	74.		South East District
49.	Bijapur	75.	Gujarat	Ahmadabad
50.	Dantewada	76. Haryana77. Jharkhand78.		Mahendargarh
51.	Dhamtari			Bokaro
52.	Gariyabandh			Chatra
53.	Jashpur			Deoghar
54.	Kanker	80.		Dhanbad

affected)	No.		Name of Districts (Activities/violence affected)
83. Garhwa	108.	Kerala	Kozhikode
84. Giridih	109.		Mallapuram
85. Godda	110.		Alappuzha
86. Gumla	111.		Ernakulam
87. Hazaribagh	112		Kasargod
88. Jamtara	113.		Thrissur
89. Khunti	114.		Kannur
90. Latehar	115.		Wayanad
91. Lohardaga	116.	Madhya Pradesh	Balaghat
92. Palamu	117.		Shadol
93. Pakur	118.	Maharashtra	Gadchiroli
94. Ranchi	119.		Gondia
95. Ramgarh	120.	Odisha	Bargarh
96. Saraikela-	121.		Bolangir
Kharswan	122.		Gajapati
97. Simdega	123.		Kalahandi
98. West Singhbhum	124.		Kandhamal
99. Koederma	125.		Koraput
00. Sahibganj	126.		Malkangiri
01. Karnataka Chikmagloor	127.		Nuapada
02. Dakshina Kannada	128.		Rayagada
03. Bangalore	129.		Sundergarh
04. Kodagu	130.		Subarnpur
05. Mysore	131.		Angul
06. Shimoga	132.		Deogarh
07. Udupi	133.		Ganjam

34	Written Answei	rs to [RAJYA	SABI	HA]	Starred Questions		
Sl. No.		Name of Districts (Activities/violence affected)			Name of Districts (Activities/violence affected)		
134.		Keonjhar	159.		Alllahabad		
135.		Mayurbhanj	160.		Ballia		
136.		Nabarangpur	161.		Chandauli		
137.		Nayagarh	162.		Ghazipur		
138.		Sambhalpur	163.		Jalaun		
139.	Punjab	Barnala	164.		Mirzapur		
140.		Bathinda	165.		Sonebhadra		
141.		Faridkot	166.		Sambhal		
142.		Fazilka	167.	Uttarakhand	Almora		
143.		Firozepur	168.		U.S. Nagar		
144.		Gurdaspur	169.		Nainital		
145.		Mansa	170.		Pauri Garhwal		
146.		Moga	171.		Pithoragarh		
147.		Patiala	172.	West Bengal	West Medinipur		
148.		Sangrur		West Beligai	Bankura		
149.		Chandigarh	173.				
150.	Tamil Nadu	Coimbatore	174.		Burdwan		
151.		Dharampur	175.		Birbhum		
152.		Dindigul	176.		Darjeeling		
153.		Erode	177.		East Midnapore		
154.		Krishnagiri	178.		Kolkata		
155.		Madurai	179.		Malda		
156.		Theni	180.		Murshidabad		
157.	Tripura	North Tripura	181.		North Dinajpur		
158.	Uttar Pradesh	Azamgarh	182.		Purulia		

Note: The districts shown in Bold (76 districts) witnessed LWE violence.

Statement-II

State-wise details of Civilians killed, Security Forces (SFs) killed, Naxals killed and arrested in the country during last three years

State			2011			2012				
	No. of Civilians killed	No. of SFs killed	No. of Naxals killed	No. of Naxals arrested	No. of Civilians killed	No. of SFs killed	No. of Naxals killed	No. of Naxals arrested		
1	2	3	4	5	6	7	8	9		
Andhra Pradesh	9	0	4	158	12	1	3	312		
Bihar	60	3	14	428	34	10	5	428		
Chhattisgarh	124	80	34	509	63	46	38	404		
Jharkhand	149	33	16	380	134	29	7	384		
Karnataka	1	0	0	1	0	0	1	2		
Kerala	0	0	0	3	0	0	0	0		
Madhya Pradesh	0	0	0	6	0	0	1	2		
Maharashtra	44	10	3	94	27	14	4	78		
Odisha	39	14	23	171	31	14	10	187		
Uttar Pradesh	0	0	0	13	0	0	0	6		

1	2	3	4	5	6	7	8	9
West Bengal	43	2	5	238	0	0	1	76
Assam	0	0	0	22	0	0	4	18
Tamil Nadu	0	0	0	0	0	0	0	4
Arunachal Pradesh	0	0	0	5	0	0	0	0
Delhi	0	0	0	1	0	0	0	1
Gujarat	0	0	0	0	0	0	0	0
Punjab	0	0	0	1	0	0	0	1
Uttarakhand	0	0	0	0	0	0	0	0
Total	469	142	99	2030	301	114	74	1903
State			2013			2014 (3	0.06.2014)	
Andhra Pradesh	7	0	1	64	1	0	3	16
Bihar	42	27	0	311	17	5	1	207
Chhattisgarh	67	44	38	387	34	37	19	220
Jharkhand	122	30	12	332	40	6	2	167
Karnataka	0	0	0	0	0	0	0	0
Kerala	0	0	0	0	0	0	0	0

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Written Answers to

[RAJYA SABHA]

Starred Questions

Madhya Pradesh	0	0	0	2	0	0	0	3	
Maharashtra	13	6	26	39	11	11	8	3	
Odisha	28	7	23	129	13	0	5	48	
Telangana	3	1	0	88	3	1	0	23	
Uttar Pradesh	0	0	0	4	0	0	0	1	
West Bengal	0	0	0	21	0	0	0	5	
Assam	0	0	0	16	0	0	0	1	
Tamil Nadu	0	0	0	0	0	0	0	0	
Arunachal Pradesh	0	0	0	1	0	0	0	0	
Delhi	0	0	0	0	0	0	0	0	
Haryana	0	0	0	3	0	0	0	0	
Punjab	0	0	0	0	0	0	0	0	
Goa	0	0	0	0	0	0	0	0	
Uttarakhand	0	0	0	0	0	0	0	0	
Total	282	115	100	1397	119	60	38	694	

Starred Questions

Written Answers to

[9 July, 2014]